

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO.118/2000 in
O.A. NO.387/1999

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New Delhi this the 29th day of May, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SMT. SHANTA SHASTRY, MEMBER (A)

H.P.S.Kharab & Ors.

... Applicants

(By Shri M.K.Gupta, Advocate)

-Versus-

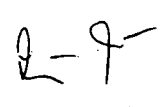
Union of India & Ors.


... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Our order passed on 23.2.2000 is clear and unambiguous. Hence, no case is made out for review. The review application, in the circumstances, is rejected.


(Shanta Shastri)
Member (A)


(Ashok Agarwal)
Chairman

/as/